

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

O.A. 1932 of 1989

New Delhi this the 7th day of December, 1993

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member (A)

1. Dr. Ram Kant Dixit
R/o D.324, Laxmi Nagar,
Delhi.
2. Dr. K.N. Pathak,
R/o D-324, Laxmi Nagar,
Delhi.
3. Dr. A.C. Gupta,
R/o D-324, Laxmi Nagar,
Delhi.
4. Dr. S.N. Pathak,
R/o CA/50A DDA Flats,
Hari Nagar,
New Delhi.
5. Dr.(Mrs.) Promila Srivastava,
R/o 291-A Lailashpuri,
Lucknow.

...Petitioners

None for the Petitioners Versus

1. The Director General of
Health Services,
Government of India,
Nirman Bhawan,
New Delhi.
2. Union of India,
Ministry of Health & Family
Welfare,
Government of India,
Nirman Bhawan,
New Delhi.

...Respondents

None for the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

The case has been called out in the revised list.
No one has put in appearance. The case is dismissed for
default of appearance.

(B.N. DHOUNDIYAL)
MEMBER (A)
07.12.1993

(S.K. DHAON)
VICE CHAIRMAN
07.12.1993

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